

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 613**  
**ANSWERED ON 07.02.2025**

**STOPPAGE OF TRAINS AT TINDIVANAM**

613 DR. M. THAMBIDURAI:

Will the Minister of RAILWAYS be pleased to state:-

- (a) whether the Ministry generally accedes to the request for stoppage of trains at a particular station, based on the representation from the people of that place;
- (b) if so, the details thereof, including the details of criteria for stoppage of trains at a particular station;
- (c) whether the Ministry has got any proposal for stoppage of a few trains at Tindivanam; and
- (d) if so, the details thereof and the response of Government thereto?

**ANSWER**

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) Proposals/ requests/ suggestions / representations, both formal and informal inter alia for provision of stoppage of trains are received from Members of Parliament, elected representatives, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Divisional Office etc. As receipt of such proposals/requests/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Further, on Indian Railways, provision of stoppage of train services is dependent on factors which includes traffic justification, operational feasibility, importance of the station, availability of alternative services, passenger amenities etc.

Tindivanam is presently being served by 23 Mail/Express services and 06 passenger train services. Besides, provision of stoppage of train services is an on-going process subject to operational feasibility, traffic justification etc.

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